

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **10.09.2025** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 441/2025 Delay in refiling IA No. 1266/2025 For Stay IA no. 1267/2025	Arunachalam Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 4 Ors.	Ms. Subathra Mylsamy	
2.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors.	Mr. Shreyas Jayasimha	
3.	Comp App (AT) (CH) No. 113/2025 For Condome Delay IA No. 1268/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	
4.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr.	Mr. P Elayarajkumar	Mr. VVSN Raju For Caveator
5.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd Rep by RP- Murali Prasad Nalam	Mr. Pranav Gopalakrishnan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 111/2025 Delay in refiling IA No. 1262/2025 For Stay IA No. 1263/2025  <b>(With defects)</b>	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	
7.	Comp App (AT) (CH) No. 112/2025 Delay in refiling IA No. 1264/2025 For Stay IA No. 1265/2025  <b>(With defects)</b>	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	
8.	Comp App (AT) (CH) No. 114/2025  <b>(With defects)</b>	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 1200/2025 (For Clarification) in Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors  <b>WITH</b>	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
10.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.  <b>WITH</b>	Mr. MV Swaroop	Mr. CV Shailandhran R1

11.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors <b>WITH</b>	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
12.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. <b>WITH</b>	Mr. TK Bhaskar	
13.	Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
14.	IA No. 747/2025 (For Condone Delay) & IA No. 1273/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & Anr <b>WITH</b>	Mr. M Maharshi Viswaraj	
15.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr.	Mr. KSS Ysaswi	Mr. Pranava Charan R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No. 410/2021 To Adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys (Overseas) Pvt Ltd. <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan
17.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys (India) Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan

For Admission (After Notice)

(Request for adjournment in Item No. 18-20 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
19.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023 For Direction IA No. 1137/2025	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. <b>WITH</b>	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
20.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS- R1
21.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020)	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar, PCS	Mr. Bathri Narayan
22.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr. Y Suryanarayana R3, R6-R8
23.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
24.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2

25.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors  <b>WITH</b>	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
26.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16
27.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Sriram Venkatavaradan R10
28.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Krishna Mohan Gollamudi, Liquidator of Priyadarsini Ltd.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad
29.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
30.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	
31.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr.	Mr. Y Suryanarayana	Mr. TVL Narasimha Rao- R1 Mr. VRN Prashanth- R2
32.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta, Liquidator & Anr	Ms. Aditi Sharma	Ms. Mumaneni Vazra Laxmi- R1
33.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Mantri Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya

34.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	
35.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors Vs S Palaniappan Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar
36.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr. <b>WITH</b>	Mr. Rohan Aloor	Mr. T Ravichandran- R1
37.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran- R1
38.	Comp App (AT) (CH) (Ins) No. 298/2025 For Stay IA No. 870/2025 For Additional Docs IA No. 871/2025 For Exemption IA No. 872/2025	Venkata Sujatha Penmetsa Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors <b>WITH</b>	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
39.	Comp App (AT) (CH) (Ins) No. 299/2025 For Exemption IA No. 875/2025 For Stay IA No. 876/2025 For Additional Docs IA No. 877/2025	Vijay K Penmetsa (Personal Guarantor) Vs Bank of Baroda (Financial Creditor) & 2 Ors <b>WITH</b>	Mr. Pawan Jhabakh	Mr. VVSN Raju- R1 Mr. Vineeth Reddy Vakiti R3
40.	Comp App (AT) (CH) (Ins) No. 300/2025 For Stay IA No. 878/2025 For Exemption IA No. 879/2025	Sriram Raju Nadimpalli Rep by Vijay K Penmetsa Vs Bank Of Baroda& 2 Ors <b>WITH</b>	Mr. Krishna Mohan Gollamudi	Mr. VVSN Raju R1
41.	TA (AT) No. 247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erstwhile Director of the Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. <b>WITH</b>	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1

42.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman R1
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Pvt. Ltd. & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
44.	TA (AT) No. 267/2021 (Comp App (AT) No. 41/2020)	M. Gopal Vs Ganga Reddy & 2 Ors	Mr. MVV Ramana	
45.	TA (AT) No. 223/2021 (Comp App (AT) (Ins) No. 165/2020)	Firefly Creative Studio Pvt Ltd Vs Rockline Entertainment Pvt Ltd	Ms. Geethika MA	Dr. Vandana PL
46.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
47.	Comp App (AT) (CH) (Ins) No. 211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr. Vs Ashwani Kumar Gupta, Erstwhile RP of Infodrive Software Ltd. & Anr.	Mr. TK Bhaskar	Mr. Himanshu Rathore R1 Mr. Avdhesh Bairwa R2
48.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt Ltd	Mr. Aditya Parolia	Mr. Uday Shankar RM
49.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh Vachher	Mr. John T Sebastian
50.	Comp App (AT) (CH) (Ins) No. 50/2024 For Stay IA No. 148/2024	Housing Development Finance Corporation Ltd Vs S. Amarendran, RP of Sabri Realtors Pvt Ltd	Mr. Ravishankar Vallatharasu	Mr. Kaushik N Sharma

**02.00 PM**

**Note: After the matters listed at 02.00 pm, the regular Cause list will continue.**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
51.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors  <b>WITH</b>	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
52.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.  <b>WITH</b>	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
53.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAILSCL Kerala Ltd. (Corporate Debtor) & 2 Ors  <b>WITH</b>	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
54.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors.  <b>WITH</b>	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
55.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1



## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

By order of Hon’ble Member (Judicial)

Chennai Bench

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